

PAPERS LAID ON THE TABLE.

NOTIFICATIONS PUBLISHING AMENDMENTS IN THE COTTON TEXTILES (CONTROL) ORDER, 1948 AND THE COTTON TEXTILES (PRODUCTION BY HANDLOOM) CONTROL ORDER, 1956.

THE MINISTER FOR HEAVY INDUSTRIES (SHRI MANUBHAI SHAH): Sir, on behalf of Shri D. P. Karmarkar, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications:—

- (i) Ministry of Commerce and Industry Notification S.R.O. No. 1675, dated the 18th July, 1956, publishing further amendment in the Cotton Textile (Control) Order, 1948. [Placed in Library. See No. S-31/57.]
- (ii) Ministry of Commerce and Industry Notification S.R.O. No. 1885, dated the 23rd August 1956, publishing an amendment in the Cotton Textiles (Production by Handloom) Control Order, 1956. [Placed in Library. See No. S-31/57.]
- (iii) Ministry of Commerce and Consumer Industries Notification S.R.O. No. 2403, dated the 19th October 1956, publishing further amendment in the Cotton Textiles (Control) Order, 1948. [Placed in Library. See No. S-31/57.]

NOTIFICATION NO. EVII(8)56 UNDER THE REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY ACT, 1952

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): Sir, on behalf of Sardar Swaran Singh, I beg to lay on the Table, under sub-section (2) of section 17 of the Requisitioning and Acquisition of Immovable Property

Act, 1952, a copy of the Ministry of Works, Housing and Supply Notification No. EV II(8)/56, dated the 12th December 1956. [Placed in Library. See No. S-2/57.]

REPORT OF THE PLANTATION ENQUIRY COMMITTEE

HALF-YEARLY REPORT ON THE ACTIVITIES OF THE COIR BOARD

NOTIFICATIONS PUBLISHING FURTHER AMENDMENTS IN THE COFFEE RULES, 1955.

THE MINISTER FOR HEAVY INDUSTRIES (SHRI MANUBHAI SHAH): Sir, on behalf of Shri Nityanand Kanungo, I beg to lay on the Table, a copy of the Report of the Plantation Inquiry Commission (1956) on Rubber. [Placed in Library. See No. S-29/57.]

I also beg to lay on the Table, under sub-section (I) of section 19 of the Coir Industry Act, 1953, a copy of the half-yearly Report on the activities of the Coir Board for the period from 1st April, 1956 to 30th September, 1956. [Placed in Library. See No. 28/57.]

I also beg to lay on the Table, under sub-section (3) of section 48 of the Coffee Act, 1942, a copy each of the following Notifications:—

- (i) Ministry of Commerce and Consumer Industries Notification S.R.O. No. 288 [15 (2) Plant/B/56], dated the 18th January, 1957, publishing further amendment in the Coffee Rules, 1955. [Placed in Library. See No. S-30/57.]
- (ii) Ministry of Commerce and Consumer Industries Notification S.R.O. No. 550/[15(10) Plant/B/56], dated the 18th February, 1957, publishing further amendment in the Coffee Rules, 1955. [Placed in Library. See No. S-30/57.]